

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

CP (IB) No.10/Chd/Hry/2017.

In the matter of:

SRS Modern Sales Ltd.Corporate Debtor/Applicant.

Present: Mr.Rakesh Kumar, Advocate for the Corporate Debtor/Applicant.

A few matters under the IB Code, 2016 have been heard today, which consumed a lot of time. Since there are holidays w.e.f. 08.04.2017 to 16.04.2017, the case is adjourned to 17.04.2017 for arguments.

Sd/-

(Justice R.P.Nagrath)
Member (Judicial)

Sd/-

(Deepa Krishan)
Member (Technical).

✓ April 06, 2017.

Ashwani